

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :**

(a) Ports other than the major ports figure in the concurrent list of the Constitution. The executive responsibility for their development vests in the State Governments concerned. The Government of Gujarat, who are concerned with the development of the Cambay Port, have reported that there is no plan to develop this port

(b) Does not arise.

**Closure of Educational Institutions in
West Bengal**

*117. **SHRI TRIDIB CHOUDHURI :**
Will the Minister of EDUCATION AND
SOCIAL WELFARE be pleased to state :

(a) the number of colleges, higher secondary schools, engineering and other educational institutions in West Bengal that have remained closed till now on account of violent disturbances or activities of political extremists ; and

(b) what steps have Government taken to have them reopened and how many closed educational institutions that were opened recently have closed down again ?

**THE MINISTER OF EDUCATION
AND SOCIAL WELFARE (SHRI
SIDDHARTHA SHANKAR RAY) :** (a) and
(b). According to the information available in the Education Directorate, Government of West Bengal, the primary section of an experimental college attached to a training college, one Junior Basic Training Institute, two Training Institutions, one hundred and nine non-Government Secondary Schools, thirteen Government Secondary Schools, three Government-sponsored Secondary Schools, two Government Degree Colleges in Arts and Science, about twenty-five private and Government-sponsored Colleges in Arts and Science, two Engineering Degree Colleges, nineteen polytechnics and six Junior Technical Schools were raided by extremists on different occasions. These raids forced the institutions concerned to close down for various periods of time. One Government school, one Government-sponsored school, eightyfour non-Government Secondary Schools are reported to have been closed down again after reopening. Two Government colleges in Arts and Science and one

Government Engineering Degree College have not reopened after they were closed down due to violent incidents in December, 1970. The Government Post-Graduate college for Physical Education has also been closed for several weeks due to attack by extremists.

The Government of West Bengal have been trying to put down lawlessness and wherever it has been possible to restore normal conditions, the educational institutions have reopened.

India's Earnings from Tourism

*118. **SHRI R. S. PANDEY :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that India's share in world earnings from tourism is insignificant ;

(b) if so, the reasons therefor ; and

(c) whether the Centre-State relations are *inter alia* the main hurdle in the progress of tourism in India ?

**THE MINISTER OF TOURISM AND
CIVIL AVIATION (DR. KARAN SINGH) :**
(a) and (b). India's share in world earnings from tourism, although growing in absolute terms, is still small for the following reasons:

(i) The high cost of reaching India from the major tourist traffic generating countries of the world.

(ii) Inadequate availability of infrastructural facilities like accommodation and internal transportation.

(c) No, Sir.

**Reservations of Posts for Scheduled Castes/
Scheduled Tribes in Nationalised Banks**

156. **SHRI SOMCHAND SOLANKI :**
Will the Minister of FINANCE be pleased to state :

(a) the number of clerks, peons and officers belonging to the Scheduled Castes and Scheduled Tribes working in the nationalised banks at present in different States ; and

(b) whether the percentage of reservation for Scheduled Castes and Scheduled Tribes has been observed in the nationalised banks during the year 1970 and if not, the reasons thereof ?

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) : (a) Information as available with the banks is being collected and will be laid on the Table of the House.

(b) The 14 major commercial banks were nationalised on July 19, 1969. This decision of the Government was challenged in the Supreme Court, by writ filed by certain shareholders of the erstwhile banking companies. An undertaking was given by Government to the Court that during the pendency of the writ petition on action would be taken to interfere in the internal management of the banks. When the relevant Act was struck down by Supreme Court on 10 February 1970, the banks reverted to the former owners. On 14 February 1970 an Ordinance was issued resuming the take-over and control of these 14 banks with retrospective effect from July 19, 1969. This Ordinance was replaced by Act No. 5 of 1970 and received the assent of the President on 31 March 1970.

The adoption of reservations for Scheduled Castes and Scheduled Tribes was considered thereafter in the light of the methods of recruitment followed by the banks prior to nationalisation and they were advised in November 1970 to adopt the rules regarding reservation for Scheduled Castes and Scheduled Tribes in respect of direct recruitment. Since the banks have had to modify suitably their methods of recruitment in accordance with Government's advice, percentage of reservations for these communities could not be observed during the year 1970.

मध्य प्रदेश को वित्तीय सहायता

157. श्री हुंकम चन्द कछवाय : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) चालू पंचवर्षीय योजना के दौरान अपनी योजनाओं के फियान्समेंट के लिए मध्य प्रदेश सरकार ने केन्द्रीय सरकार से कितनी राशि वित्तीय सहायता के रूप में मांगी है ; और

(ख) क्या राज्य सरकार को उपलब्ध की जाने वाली सहायता की राशि के बारे में केन्द्रीय सरकार ने अब तक कोई निर्णय किया है और यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री विद्याचरण शुक्ल) : (क) और (ख). राज्यों को उनकी चौथी पंचवर्षीय आयोजना के लिए दी जाने वाली केन्द्रीय सहायता का निर्धारण राष्ट्रीय विकास परिषद द्वारा निर्धारित मानदण्डों के अनुसार किया जाता है। इन मानदण्डों के अनुसार मध्य प्रदेश सरकार की चौथी पंचवर्षीय आयोजना के प्रयोजनार्थ 262 करोड़ रुपये की सहायता निश्चित की गयी है। राज्य सरकार ने केन्द्रीय सहायता में वृद्धि करने के लिए कोई अनुरोध नहीं किया है।

Mode of Selection of Posts of Principals and Vice Principals of Higher Secondary Schools, Delhi

158. SHRI SHASHI BHUSHAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 1724 on the 20th November, 1970 regarding the mode of selection of posts of Principals and Vice-Principals of Higher Secondary Schools, Delhi and state :

(a) whether the requisite information has since been collected from the Delhi Administration ;

(b) if so, the details thereof ; and

(c) if not, the reasons for the delay and the time by which the said information is likely to be collected and supplied ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDDHARTHA SHANKAR RAY) : (a) Yes, Sir.

(b) A statement is attached.

(c) Does not arise.